

ROC.NO.40554-A/2018/C3

NOTIFICATION

The holiday declared on 15.06.2018(Friday) on account of "RAMZAN(IDU'L FITR)" vide High Court's Notification No. 215/2017, dated 30.11.2017, for the Principal Seat at Madras, Madurai Bench of the Madras High Court, Madurai and all the Subordinate Courts in the State of the Tamil Nadu and U.T. Puducherry remains unchanged.

**HIGH COURT, MADRAS
DATED 14.06.2018**

**Sd/- R Sakthivel
REGISTRAR GENERAL**

To

All concerned